

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:4517
ANSWERED ON:22.05.2006
IMPROVEMENT IN GROUND WATER LEVEL
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Will the Minister of WATER RESOURCES be pleased to state:

- (a) the details of Lake Authority of India's projects taken up during the last one year, aimed at recharging ground water level;
- (b) whether the Authority has drawn any specific schemes for improving ground water level in the country and allotting special funds to States;
- (c) if so, the details of funds released to the State Governments including Karnataka;
- (d) whether NGOs are involved in this exercise; and
- (e) if so, the details thereof?

Answer

THE MINISTER OF WATER RESOURCES (PROF. SAIF-UD-DIN SOZ)

(a) to (c) Ministry of Environment & Forests, Government of India is implementing National Lake Conservation Plan (NLCP) for conservation and management of polluted lakes in the country. During the last one year, five projects have been sanctioned under NLCP. In so far as Karnataka is concerned, the programme is coordinated and implemented by Lake Development Authority, created by Government of Karnataka as an autonomous body. The details of projects approved during last one year (2005-2006), cost approved and fund released to State Governments, including the State of Karnataka, is given below:-

Sl.No	Project	Cost approved (Rs in cores)	Funds released (Rs. in cores)
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1.	Dal Lake, Srinagar, Jammu & Kashmir	297	40.00
2.	Veli Akkulum Lake, Thiruvananthapuram, Kerala	24.56	4.30
3.	Chanapatna Lake, Hasan, Karnataka	4.97	0.87
4.	Akkamahadevi, Haveri, Karnataka	2.64	0.92
5.	Sharanabasveshwara, Gulbarga, Karnataka	4.89	1.25

The NLCP aims at conservation and management of lakes which are polluted from discharge of domestic and industrial wastes. The ground water recharge and its improvement is incidental.

- (d) No, Sir.
- (e) Does not arise.